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(ख) ग्रीर (ग) लोको और यातायात विभाग के रिनंग कर्मचारियों को रिनंग भत्ता दिया जाता है, जबकि अन्य कर्मवारियों को यथा-निर्धारित दैनिक भत्वा ग्रीर रात्र इयुटी भस्ता दिया जाता है।

\*\*|THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESH1): (a) The engine drivers and guards working the Rajdhani Express do not work for more than 8 hours at a stretch. As regards other staff working on this train, their duties are of an intermittent nature. They work only for a portion of the time spent in journey and their working hours are computed in accordance with the Hours of Employment Regulations. They also do not work for more than 8 hours at a stretch.

(b) and (c) Loco and Traffic Running Staff are paid running allowance, while other staff are paid daily allowance and night duly allowance as prescribed.]

# दिविभाग अमरीका तथा श्रक्षीका के देशों के साथ व्यापार संबंध

- \*165. श्री श्रोईम् प्रकाश त्यागी : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि:
- (क) सरकार ने दक्षिण ग्रमरीका तथा अफ़ीका के किन-किन देशों के साथ ब्यापार सबंध स्थापित किए हैं;
- (ख) इन देशों को किन बस्तुओं का निर्यात किया जाता है तथा किन वस्तुओं का वहां से ग्रायात किया जाता है; ग्रीर
- (ग) यदि ऐसे कोई ब्यापार सम्बन्ध स्थापित नहीं किए गए हैं तो उसके क्या कारण

### TRADE RELATIONS WITH COUNTRIES OF SOUTH AMERICA AND AFRICA

\*165. SHRI O. P. TYAGI: Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the names of countries of South America and Africa with whom Government have established trade relations:
- (b) the details of the goods exported to and imported from these countries; and
- (c) if no such trade relations have been established, what are the reasons therefor ?]

विदेश व्याप र मंत्री (श्री ललित नारायण मिश्र) : (क) से (ग). एक विवरण सभा पटल पर रखा जाता है।

# विवरगा

- (क) दक्षिण अमरीका में सभी देशों के भारत के व्यापार सम्बन्ध हैं। ग्रफीका में रोडेशिया, दक्षिण अफीका तथा दक्षिण पश्चिमी अफीका को छोड़ कर सभी देशों के साथ हमारे व्यापार संबंध हैं।
- (ख) इसका ब्यौरा, वाणिज्यिक जानकारी तथा अंकसंकलन विभाग, कलकत्ता द्वारा प्रका-शित मंथली स्टेटिस्टिक्स आफ दि फारेन ट्रेड में उपलब्ध है जो कि संसद पुस्तकालय में उप-लब्ध है।
- (ग) भारत और रोडेशिया, दक्षिण अफीका तथा दक्षिण पविचम ग्रफीका के बीच व्यापार संबंधों पर, इन देशों द्वारा अपनाई गई जातीय भेदभाव की नीतियों तथा संयुक्त राष्ट संघ की यनुवास्ति के कारण रोक लगाई गई है।
- ♦[THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

(a) India has trade relations with all the countries in South America. In Africa we have trade relations with all countries except Rhodesia, South Africa and South West Africa 45

- (b) Details are available in the Monthly Statistics of the Foreign Trade of India published by the Department of Commercial It telligence and Statistics, Calcutta, which nre available in the Parliament Library.
- (c) Trade relations between India and Rhodesia, South Africa and South West Africa have been banned on account of racial policies followed by these countries and because of the United Nations sanction.]

#### FILM TRA DB BETWEEN INDIA AND U.S.A.

- ♦166 SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) the number of Indian movies exported to the U.S.A. in the year 1970-71 and the foreign exchang earned therefrom;
- (b) the number of English Films imported by India from the U. S. A. and the foreign exchange spent by India on this import;
- (c) whether the relevant agreement between U. S. A. and India which was to have lapsed on 30th June, 1971 has been renewed; and
  - (d) if so, with what modifications?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) to (d) A statement is laid on the Table of the House.

## **STATEMENT**

(a) and (b) The information regarding number of films exported to and imported from U. S. A. is not available as the statistics are maintained in terms of metres and value and not in number. Films valued at Rs. 11.S3 lakhs approximately were exported to U. S. A. during 1970-71. In terms of the erstwhile agreement with the Motion Picture Export Association of America, Inc. eight member Companies of the Association were allowed to repatriate Rs. 25 lakhs per annum only out of the

realisation of the films hibited by them. The blocked for permissible the agreement.

imported and ex balance remained usages in terms of

to Questions

- (c) No. Sir.
- (d) Does not arise.

#### EXPORT OF SPORTS GOODS

### SHRI SHYAMLAL GUPTA: SHRISURAJ PRASAD:

Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether any study in regard to the export of sports goods to foreign countries has been made by Government;
- (b) if so, whether it is a fact that there is a great demand for such goods in the North American and European Markets; and
- (c) the steps taken or proposed to be taken by Government to encourage the export of these goods to foreign countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

- (a) Yes, Sir. A study has been made by the Administrative Staff College of India, Hyderabad. However, the final report of the study has not been received as yet.
- (b) There is sizeable demand for our sports goods in these and several other countries.
- (c) There is already a scheme for promotion of export of sports goods. Its main features are :-
  - (i) Cash assistance at the rate of 20% f. o. b. value of exports of sports goods;
  - (ii) replenishment import licences varying from 10% to 40% f. o. b. value for registered exporters.